

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 655/9/HDB/2019
NAME OF THE COMPANY	Metronic Engineering Pvt Ltd
NAME OF THE PETITIONER(S)	Autocop India Pvt Ltd
NAME OF THE RESPONDENT(S)	Metronic Engineering Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

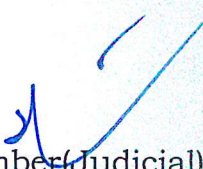
ORDER

Learned counsel for the Operational Creditor appeared. Learned counsel for the corporate debtor appeared.

Both of them submitted that matter is settled and joint memo of settlement is filed. In view of this Operational creditor seeks permission to withdraw the petition.

Matter stands disposed of as withdrawn with a liberty to operational creditor to revive in case settlement fails.


Member(Technical)


Member(Judicial)

Pavani